NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.517/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Tao Infra Projects Pvt. Ltd

Vs

ROC, Mumbai

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP 517/252(1)/NCLT/MB/MAH/2017

The Company Petition allowed on costs of Rs.1,00,000.

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)